(ख) यदि हां, तो क्या सरकार का विचार इस सुझाव को कियान्वित करने का है ?

श्रम ग्रीर पुतर्वास मंत्री (श्रो हायी) (क) जी हां।

(ख) इस सम्बन्ध में सरकार की नीति चौथी पंवर्षीय योजना की रूपरेखा के मसिवेद में श्रम नीति संमंधी श्रध्याय में दी गई है। मजूरी बांडों तथा धनय मजरी-निर्धारण प्राधिकरणों ने सामान्यतः महुंशई भरों को उपभोक्ता मूल्य सूचकांक के साथ खोडने की सिफारिश की है।

Problems of East Pakistan Refugees in West Bengal

7715. Shri Samar Guha:
Shri Tridib Kumar Chaudhuri:
Shri Ganesh Ghosh:
Shri H. P. Chatterjee:
Shri H. N. Mukerjee:
Dr. Maitreyee Basu:

Will the Minister of Labour and Rehabilitation be pleased to state:

- (a) whether the West Bengal Government have submitted a memorandum to the Central Government in which it has been stated that the East Pak. Refugees have not yet been fully settled and that to describe their problems as 'Residuary Problems' is not based on facts; and
- (b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Labour and Rehabilitation (Shri L. N. Mishra): (a) and (b). No such memorandum has been received from the West Bengal Government. Items for the agenda and notes were received on various matters connected with the Residuary Problem for discussion at the Ministers' Confe-Rehabilitation rence in May, 1967. These were discussed by the Union Rehabilitation Minister with the Rehabilitation Minister, West Bengal, on 16-5-67 and many of the problems were also discussed with the Governor of West Bengal subsequently on 12-6-67 and 10-7-67.

It has been agreed that the urgent need for drinking water supply at excamp sites should be met immediately by repairing and renovating tubewells. West Bengal Government have also been authorised to give rehabilitation loans to hard cases of displaced families within the provision of Rs. 30 lakhs as made under the Residuary Assessment.

The Committee of Review, appointed to examine the progress of rehabilitation work in West Bengal in respect of old D.Ps. and the problems of new D.Ps., is also examining these problems. The Government are awaiting the recommendations of the Committee.

Crossing over of Burmese in Border Areas of Manipur

7716. Shri M. Meghachandra: Will the Minister of Home Affairs be pleased to state:

- (a) whether Government are aware of the press report that some Burmese crossed recently into the border areas of Manipur near Kanghat in the Ukhrul Sub-Division of Manipur and removed some boundary pillars; and
 - (b) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Certain press reports regarding intrusion of some Burmese into Manipur have come to the notice of the Government of Manipur. The matter was investigated and it was found that no intrusion by Burmese into Manipur has taken place. Certain mile-stones in Moreh in Tengnoupal sub-division of Manipur were however removed by the Public Works Department of the Government of Manipur for refixing of stones indicating the distance in kilometers.

Privy Purse of the Nizam of Hyderabad

7717. Shri Yashpal Singh:
Shri Prakash Vir Shastri:
Shri Raghuvir Singh Shastri:
Shri Y. S. Kushwah:
Shri Atam Das;
Shri Hukam Chand Kachwai:
Shri George Fernandes;
Dr. Surya Prakash Puri: